

(Rs. in lakhs)

Sl. No.	Name of Agency	Assistance provided from 1987-88 to 1989-90		
		1987-88	1988-89	1989-90
1	2	3	4	5
1.	Central Pollution Control Board, New Delhi	357.14	431.50	511.90
2.	Centre for Mining Environment Dhanbad	17.00	74.00	38.85
3.	Centre for Environment Education, Ahmedabad	97.18	129.75	171.95
4.	Ecological Research and Training Centre, Bangalore	7.00	20.00	12.00
5.	C.P.R. Environmental Education Centre, Tamil Nadu	—	7.00	19.50

(c) and (d). In view of the position explained at (a) above, the question does not arise.

Satellite Link between Bhubaneshwar and Dallas

1012. SHRI ANADI CHARAN DAS: Will the PRIME MINISTER be pleased to state:

(a) whether Pune is being linked with Massachusetts in USA via satellite and by creation of earth station;

(b) whether Government propose to set-up an earth station at Bhubaneshwar to link it with Dallas in USA through satellite; and

(c) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE

MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). The Department of Electronics has initiated action to set up Software Technology Parks at Bhubaneshwar, Pune and Bangalore to cater to the needs of Software Development units for 100% export of software through Data Communication Links. Actions have been initiated to set up autonomous societies for implementing the project and managing the operations of the Software Technology Parks. The alternative include utilisation of the International Gateway Packet Switched Network or establishing a dedicated Earth Station for providing data communication facilities for linking the Software Technology Parks with customers in Europe, USA etc., including locations like Dallas and Boston depending on the type of business generated, enabling availability of

a wider market for the Indian Software Industry.

Policy on Software Electronics

1013. SHRI ANADI CHARAN DAS: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to revise and update the existing policy on Software electronics; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Government of India announced the Policy on Software Export, Software Development and Training in December, 1986. The policy permits import of hardware for software export scheme, import of software under open general licence, release of Foreign Exchange Blanket permit for marketing expenses abroad, and simplification of procedures for processing of applications. Based on experience and review from time to time, measures are taken on a continuing basis to update the policy and provisions such as import of computer hardware on loan basis, simplified procedure for acquisition of companies abroad etc. Government of India is closely interacting with industry for development of software for domestic and export market.

Killing of Tigers

1014. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state:

(a) the number of tigers killed in the country during the past 3 months and the comparative figures for the preceding 3 quarters of the year 1989-90;

(b) the steps taken to effectively prevent poaching; and

(c) the tiger population in different reserves and sanctuaries in January, 1989 and in January, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The information received from Chief Wildlife Wardens to Government of Madhya Pradesh and Uttar Pradesh is as follows:—

- (i) Uttar Pradesh —No tiger has been killed during past three months and in the preceding three quarters of the year 1989-90.
- (ii) Madhya Pradesh —One tiger is reported to have been killed during past three months. No tiger has been killed during the preceding three quarters of the year 1989-90.

Information from other States is being collected and will be laid on the table of the house.

(b) Steps taken to effectively prevent poaching of tiger are as below:—

- (i) Tiger is listed in Schedule I of the Wildlife (Protection) Act, 1972 and enjoys complete protection.
- (ii) Number of National Parks and Sanctuaries have been established to support conservation of tiger alongwith the associated species and habitat.